NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 79/(MAH)/2012

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.01.2018

NAME OF THE PARTIES:

Mr. Bipin Sagar & Anr.

V/s.

M/s. Sasha Developers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.

NAME

M.S. BHARDWAT ACW PSRD/ROC/401. Dundweg Gov Fashan
Dubash alw
Duvi Tanna and Muttin & W
For Resp Nus 283.

ORDER

TCP 79/397-398/NCLT/MB/MAH/2012

At request of the parties, list this matter on 6.3.2018.

Sd/-

V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASH KUMAR

Member (Judicial)